



**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

27/09/2019

O.A./260/650/2019

SOUMYA RANJAN NANDA  
-V/S-  
D/O POST

ITEM NO:8

FOR APPLICANTS(S) Adv. : Mr.L.Sahu

FOR RESPONDENTS(S) Adv.: Mr.B.Swain

Notes of The Registry	Order of The Tribunal
	Heard learned counsel for the applicant. Mr.B.Swain, learned counsel enters appearance for the respondents. Registry is directed to reflect the name of Mr.B.Swain as learned counsel for the respondents in the future cause list.
	Applicant's counsel submits that the applicant was issued engagement order as GDS and he has been given necessary training. But his joining report has not been accepted. The applicant has filed a representation dated 7.8.2019 (Annexure A/8) which is pending before respondent No.4.
	Learned counsel for the respondents wants to obtain instruction.
	In view of the above circumstances, the OA is disposed of at this stage with a direction to respondent No.4 to consider the representation dated 7.8.2019 filed by the applicant and dispose of the same by passing a speaking and reasoned order within 2 months Till disposal of the representation

status quo as on date with regard to one post in question shall be maintained.

The OA is accordingly disposed of. There will be no order as to costs.

It is made clear that we have expressed no opinion on the merits of the case.

Copy of this order be handed over to both the learned counsels.

( SWARUP KUMAR MISHRA  
MEMBER (J)

( GOKUL CHANDRA PATI)  
MEMBER (A)

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